

the following:

**Metro/Major Telephone Districts:**

Chairman — Deputy General  
Manager

Member Secretary — Chief  
Accounts Officer/  
Internal Financial  
Adviser

Member — Accounts Officer  
(TR)/ Commercial  
Officer/ Public  
Relation Officer/  
Divisional Engineer  
Telegraph.

**Minor Telephone Districts:**

Chairman — Telecom District  
Manager

Member Secretary — Chief  
Accounts Officer/  
Internal Financial  
Adviser.

Member — Accounts Officer/  
Commercial Officer/  
Public Relation  
Officer/Divisional  
Engineer Telegraph.

- (ii) One of the officers mentioned as member will hold the post by periodical rotation, say once in every six months.
- (iii) In smaller units headed by Telecom District Engineer, TDE may be nominated as Chairman and Account Officer (TR) or Subdivisional Officer may be nominated as member.
- (iv) The Committee will meet as often as possible, but at lead once in a month to make recommendations based on the reports from Exchanges etc.
- (v) This procedure will ensure that rebates are granted in genuine cases quickly.
- (vi) The Committee will be a reviewing and recommendatory body and the aim is to speed up settlement of complaints.

**S.T.D. Facilities at Sub-Divisional and Taluk Head Quarters**

3180. SHRIMATI ILA PANDA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what was the target of his Ministry for providing S.T.D. facility at Sub-divisional and Taluk Headquarters during the year 1992;

(b) whether it is a fact that his Ministry have failed to achieve the target; and

(c) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Although no specific targets were fixed with regard to provision of STD facility to sub-divisional and taluk headquarter during the year 1992, efforts were made to cover as many as possible on priority.

(b) No, Sir.

(c) Does not arise.

**Interest on Deposits for delay in Telephone Connections**

3181. SHRIMATI ILA PANDA: Will the Minister of COMMUNICATIONS be pleased to refer to the answer to Unstarred Question 1195 given in the Rajya Sabha on the 1st December, 1992 and state the rate of interest and also the proposed mode of payment for delay in providing telephone connection to the consumers?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): The matter is under consideration.

**मनाली के लिए एस०टी०डी० सुविधा**

3182. श्री महेश्वर सिंह: क्या संचार मंत्री 8 दिसम्बर, 1992 को राज्य सभा में अतारंकित प्रश्न सं० 2215 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि:

(क) क्या सरकार द्वारा दिये गये आश्वासन के